

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA**

P.O: CHINMAYEE.R.H

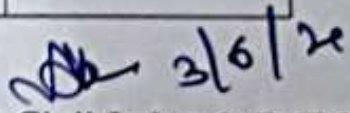
CAUSE LIST DATED 04-06-2021

| Morning Session | | Afternoon Session | |
|-----------------|--------------|-------------------|--------------|
| SL.NO. | Case No. | Sl.No. | Case No. |
| 1 | CC1829/2015 | 1 | PCR 259/2015 |
| 2 | PCR 52/2016 | 2 | PCR 168/2016 |
| 3 | PCR 201/2016 | 3 | PCR 199/2017 |
| 4 | CC 865/2010 | 4 | CC 419/2014 |
| 5 | CC 1360/2011 | 5 | CC 729/2007 |
| 6 | CC 851/2012 | 6 | CC 1044/2009 |
| 7 | CC 308/2014 | 7 | CC 697/2010 |
| 8 | CC 906/2014 | 8 | CC 132/2009 |
| 9 | CC 1982/2015 | 9 | CC 1420/2009 |
| 10 | CC 509/2015 | 10 | CC 100/2012 |
| 11 | CC 1643/2016 | 11 | CC 916/2012 |
| 12 | CC 686/2016 | 12 | 2256/2013 |
| 13 | CC 1769/2019 | 13 | CC 25/2014 |
| 14 | CC 3359/2019 | 14 | CC 229/2014 |
| 15 | PCR 181/2015 | 15 | CC 100/2015 |

Ch
3/6/21
I Addl. CJ & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 04-06-2021
Morning Session Afternoon Session

| Sl.No | Case No. | | Sl.No. | Case No. | |
|-------|----------|-----------|--------|----------|-----------|
| 1. | OS | 26/2006 | 16 | CC | 104/2018 |
| 2 | OS | 373/2014 | 17 | CC | 121/2018 |
| 3 | OS | 149/2015 | 18 | CC | 406/2018 |
| 4 | OS | 51/2013 | 19 | CC | 1486/2018 |
| 5 | OS | 347/2016 | 20 | CC | 1487/2018 |
| 6 | OS | 31/2017 | 21 | CC | 1490/2018 |
| 7 | CC | 1050/2011 | 22 | CC | 1705/2018 |
| 8 | CC | 369/2014 | 23 | CC | 1416/2016 |
| 9 | CC | 1104/2015 | 24 | CC | 2364/2013 |
| 10 | CC | 109/2016 | 25 | CC | 2266/2016 |
| 11 | CC | 673/2016 | 26 | CC | 2734/2017 |
| 12 | CC | 762/2016 | 27 | CC | 2241/2018 |
| 13 | CC | 1578/2017 | 28 | CC | 3003/2017 |
| 14 | CC | 2547/2017 | 29 | CC | 3677/2017 |
| 15 | CC | 3278/2017 | 30 | CC | 668/2011 |


II Addl. Civil Judge & JMFC
Nelamangala

Note: 1. All advocates are requested to strictly follow SOP dated 21-05-2021 issued by Hon'ble High Court of Karnataka